NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 18 of 2019

IN THE MATTER OF:

Godrej & Boyee Manufacturing Co. Ltd. ...Appellant

Versus

Competition Commission of India & Ors. ...Respondents

Present:

For Appellant: Mr. Rishabh Juneja, Advocate.
For Respondent: Mr. Ankur Sood and Ms. Romila Mandal, Advocates for CCI
Mr. Salman Qureshi and Ms. Ruchi Khanna, Advocates for Respondent Nos. 2 & 3.

WITH
Competition Appeal (AT) No. 19 of 2019

IN THE MATTER OF:

Rajiv Jhangiani & Ors. ...Appellants

Versus

Competition Commission of India & Ors. ...Respondents

Present:

For Appellant: Mr. Rishabh Juneja, Advocate.
For Respondent: Mr. Ankur Sood and Ms. Romila Mandal, Advocates for CCI
Mr. Salman Qureshi and Ms. Ruchi Khanna, Advocates for Respondent Nos. 2 & 3.

O R D E R

30.01.2020 Post these Appeals 'For Hearing' on **4th March, 2020** before the appropriate Bench.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

R N/ R R/